

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 64/2017 in C.P. No. 50/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

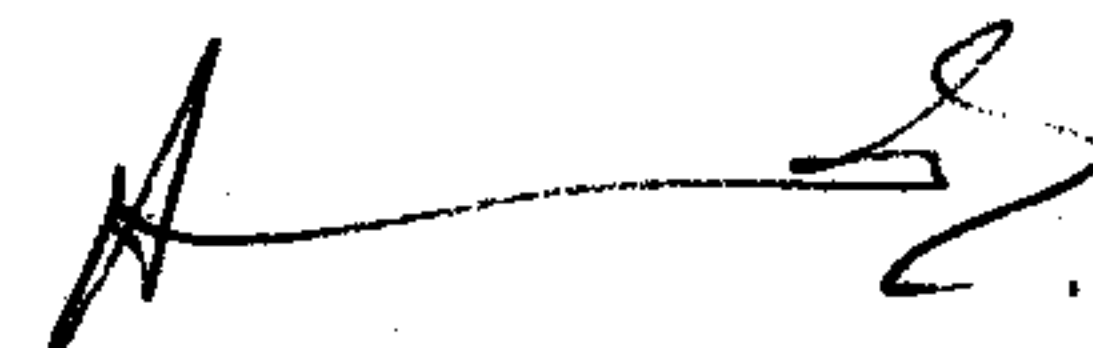
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Ajay Patel & Ors.
V/s.
Multimode Enterprise Pvt. Ltd. & Ors

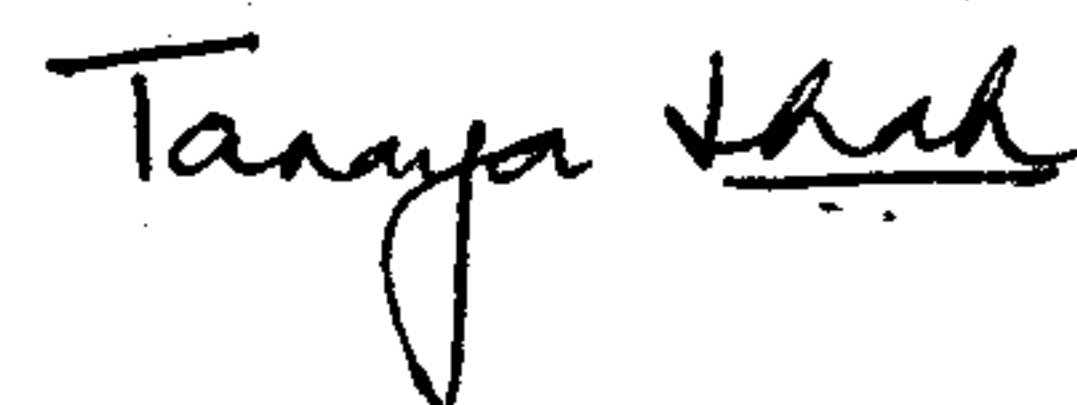
Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ANUJ K. TRIVEDI	ADVOCATE	Respondents 1, 2, 4, 5, 10
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2.	TANAYA SHAH	ADVOCATE	PETITIONERS
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ORDER

Learned Advocate Ms. Tanaya Shah present for Original Petitioners. Learned Advocate Mr. Anuj Trivedi present for Respondents Nos.1, 2, 4, 5 and 10. None present for Respondent Nos. 6 and 9. None present for Respondent No.11.

Respondents not filed their reply.

Respondents requested time to file reply.

Both sides counsels represented that settlement talks are going on.

List the matter on 03.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of September, 2017.